GOVERNMENT OF MEGHALAYA LAW (B) DEPARTMENT

NOTIFIC ATION

Dated Shillong, the 26th May, 2025

No. LJ(B) 27/2022/11- In exercise of the powers conferred by sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints Shri. Julius R. Marak, MCS, Assistant Commissioners as the Executive Magistrate within East Garo Hills District, with immediate effect until further orders.

Sd/-

(Cyril V.D. Diengdoh), Commissioner & Secretary to the Govt. of Meghalaya Law Department ***

Dated Shillong, the 26th May, 2025

Memo No. LJ (B) 27/2022/11 -A,

Copy forwarded to:-

- 1. The District Magister, East Garo Hills District with reference to your letter No. EGH/JUDL.11/Del.MG.POW/2022/34, Dt. 15.05.2025.
- 2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
- 3. The Personnel & A.R. (A) Department for information.
- 4. The Data Entry Operator Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Sannal

Deputy Secretary to the Govt. of Meghalaya, Law (B) Department.